NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

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PRESENT: HON'BLE SHRI RATAKONDA MURALI– MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.867/252/HDB/2018
NAME OF THE COMPANY	Jayalakshmi Cements Pvt Ltd
NAME OF THE PETITIONER(S)	Srinivasa Rao Vudata
NAME OF THE RESPONDENT(S)	Registrar oc Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A VISWESWARA RAO	Pcs	avrao_vishu@hotmail.com 9848313130	[signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T Sujan Kumar Reddy for RoC	advocate	9160000	[signature]

ORDER

Matter is listed today for admission.

PCS for Petitioner Company is present. Ms. Sindhura representing for Mr.T.Sujan Kumar Reddy for RoC is also present.

Issue notice to RoC Hyd. PCS to serve the notice on the RoC Hyderabad and file proof of service.

List the matter on 17.09.2018.

[signature]

Member(Judl)

Pavani